

tive chemicals has been under way for some time. The chemicals prepared under this programme are now being tested on Laboratory animals.

Palai Central Bank, Ltd.

**4050. Shri D. C. Sharma:
Shri Buta Singh:**

Will the Minister of Finance be pleased to state:

(a) whether the Palai Central Bank, which went into liquidation, has fully paid up all its creditors and depositors;

(b) if not, the details of payment made up-to-date; and

(c) the reasons for the delay?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) No.

(b) About 65 per cent of the amounts due to the depositors has been paid as on the 30th June, 1966. Of the total number of 80,297 depositors, 53,864 have received payment in full, while 26,433 depositors are still to receive payment to the extent of about Rs. 3.03 crores.

(c) The liquidation proceedings are conducted under the supervision of the High Court. Litigation for the recovery or realisation of the assets is necessarily time-consuming. In a few cases, the Court has also extended the time for the repayment of the debts due to the bank. Every effort is however being made to expedite the liquidation proceedings.

Welfare of Backward Classes

**4051. Shri M. P. Swamy:
Shri Kashinatha Dorai:**

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether he has constituted a panel on welfare of backward classes to review the programmes of Third Five Year Plan in the field of welfare of backward classes and to advise the Planning Commission on future programmes during the Fourth Five Year Plan;

(b) if so, the composition of the panel; and

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(c) the suggestions given by the panel to the Planning Commission in formulating programmes for the welfare of backward classes during the Fourth Five Year Plan?

The Minister of Planning and Social Welfare (Shri Asoka Mehta): (a) Yes.

(b) A statement showing the composition of the Panel is laid on the Table of the House. [*Placed in Library. See No. LT-6991/66.*]

(c) Various subjects have been discussed in the Panel and the conclusions reached have been embodied in the relevant sections of the Draft Outline of the Fourth Plan.

Water Supply Schemes for Punjab

4052. Shri Daljit Singh: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that water supply schemes for villages Mada Majra, Jawar Market Kanchera and Barari, in backward area of Punjab are under construction for the last three years; and

(b) if so, when it will be completed?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Yes.

(b) The work is expected to be completed in May, 1967.

Tax Credit Certificates to Industries

4053. Shri Bishwanath Roy: Will the Minister of Finance be pleased to state:

(a) the list of industries eligible for tax credit certificates; and

(b) whether Government propose to widen the list of industries eligible for tax credit certificates in order to counter inflationary pressure and also increase production?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) and (b). The information is being collected and will be laid on the Table of the House.